F.No. 01(03)/Roster/CESTAT/2025/ Part–II **Customs, Excise and Service Tax Appellate Tribunal** West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.06.2025

ORDER NO. 117 of 2025

Hon'ble President is pleased to partially modify the roster order no. 105 of 2025 for **CESTAT**, **Chennai** from **05.06.2025** to **06.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.06.20	5 Mr. P. Dinesha, Hon'ble Member (Judicial) and	Excise and Service Tax Division
to 06.06.2025	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Bench matters
10 00.00.2025	MI. I. Angam Rumar, non bie Member (1021111)	

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" /"court proceedings".

By Order, (Mukesh Gupta) **Deputy Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar